

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/54/2021
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	L & T Infrastructure Finance Company Ltd
NAME OF THE RESPONDENT(S)	Suman Paturu & Others
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel for the Petitioner.

Ld. Counsel Mr. Naresh Kumar Sangam for the Personal Guarantor.

At the request of the Ld. Counsel for the Petitioner, **matter is adjourned to 21.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)